

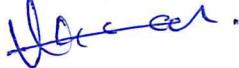
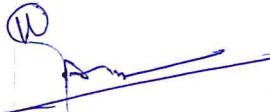
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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.11.2017.

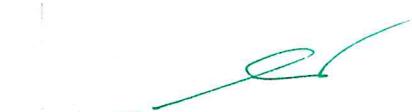
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 07/17 in CP 07/17	-	For hearing	58	Neel Rajesh Shah Vs United Spirits Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Vachan H-U Petitioner 9535649743		
2.	J. Mysore Babu 9444406525	Respondent 1 & 2 	
3.	R. Subramanian 9282102153	Respondent 1 & 2 	

Counsel for petitioner is present. Counsel for respondents is also present. Heard both the counsels in part. Both the counsels are directed to file their written submissions.

List it on 04.12.2017.


MEMBER (J)


MEMBER (T)